

CENTRAL ADMINISTRATIVE TRIBUNAL



JAMMU BENCH

T.A.No. **061-1293 of 2020**
Jammu, this the **17.9.2020**

**CORAM: HON'BLE MR. RAKESH SAGAR JAIN, MEMBER(J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Sujata Kumari d/o Sh. Dharam Pal, r/o Ward Noi.16, Kathua,
Tehsil & District Kathua.

Applicant

(BY ADVOCATE: MR. FAHEEM SHOKAT BUTT)

Versus

1. State of Jammu & Kashmir through Commissioner Secretary to Government, Health & Medical Education Department, Civil Sectt., Srinagar/Jammu.
2. Chairman, District Health Society Kathua (NRHM) (District Development Commissioner Kathua).
3. Vice Chairman, District Health Society Kathua (NRHM) (Chief Medical Officer Kathua).

.. Respondents

O R D E R(Oral)

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER(J).

Learned counsel for the applicant states that the present petition may kindly be dismissed as having being rendered infructuous. Ordered accordingly.

(ANAND MATHUR)

Member (A)

(RAKESH SAGAR JAIN)

Member(J).

Place: Jammu
Dated: 18.9.2020.
KKS